

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CA No. 45/JPR/2022
CP No. 13/241/JPR/2022
Under Section 241 of
Companies Act, 2013

In the matter of:

Devendra Kumar Agarwal & Ors.

...Petitioners

Versus

M/s Instaoffice Business Solutions Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
16.02.2023.


(Prabhu Dayal Sewda)
Court Officer

January 23, 2023